

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
O.A. No.653 of 2005

Patna, dated the 10th November, 2006
CORAM: The Hon'ble Mr. Justice P.K.Sinha, VC

Most. Sarita Devi .. Applicant
By Advocate: Shri S.K.Tiwarey

versus
The Union of India & others ... Respondents
By Advocate: Shri D. Surendra

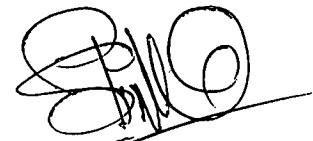
O R D E R

Justice K.P.Sinha, Vice-Chairman:-

Shri S.K.Tiwarey, learned counsel for the applicant Most. Sarita Devi, who he identified, submits that the applicant wants to withdraw this application. The applicant, who is present, and was identified by the learned counsel, also submits that she wants to withdraw this application. When this was submitted, the case was brought under supplementary list. The learned counsel for the respondents has no objection.

2. In view of the submission made by the learned counsel for the applicant and reiterated by the applicant herself, who is present, the prayer is allowed.

3. This application stands disposed of as withdrawn.



[P.K.Sinha]VC

cm